

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000024/2022	ODYSSA HOME AND COMMERCIAL PVT.LTD VS KASHINATH MITRA	TANMAY MISHRA VS	// ()
2	ARBP/000033/2022	GIRIDHARI LAL AGARWAL VS LALITA MAROTHIA	JAGDISH BISWAL VS	// ()
3	BLAPL/0004471/2022	ENGRAJI BARLA VS STATE OF ODISHA	BISWARANJAN DALAI VS	LEPHRIPADA /209 /2021 ()
4	BLAPL/0004472/2022	RAJENDRA SAHOO @ SIPU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PANIKOILI /238 /2021 ()
5	BLAPL/0004473/2022	SK. MAMMAT @ MAHAMMAD HOSEN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /51 /2022 ()
6	BLAPL/0004474/2022	SUSHIL MISHRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SUBALAYA /70 /2020 ()
7	BLAPL/0004475/2022	MAHENDRA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	ANGUL TOWN /119 /2022 ()
8	BLAPL/0004476/2022	SATYASUNDAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /57 /2022 ()
9	BLAPL/0004477/2022	NANDIGHOSE LIMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MUNIGUDA /83 /2021 ()
10	BLAPL/0004478/2022	MRUTYUNJAYA JENA @ BAPI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MANCHESWAR P.S. /267 /2021 ()
11	BLAPL/0004479/2022	DEBA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /106 /2022 ()

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12	BLAPL/0004480/2022	RAJENDRA MATAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /211 /2022 () //
13	BLAPL/0004481/2022	DHIRA NAYAK @ DHIRA RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /41 /2022 () //
14	BLAPL/0004482/2022	AKSHYA OJHA VS STATE OF ODISHA	GHANASHYAM DASH VS	BARI /60 /2021 () //
15	BLAPL/0004483/2022	SK. ASLAM VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
16	BLAPL/0004484/2022	LOKANATH @ BADL PATRA VS STATE OF ODISHA	JAGANNATH KAMILA VS	JODA /30 /2021 () //
17	BLAPL/0004485/2022	NAKUL SABAR @ BHAKTA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BHAWANIPATNA SADAR /214 /2021 () //
18	BLAPL/0004486/2022	GANDHI PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR (KODALA) /163 /2022 () //
19	BLAPL/0004487/2022	KARTIKA PRADHAN VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	CHANDAKA P.S. /68 /2022 () //
20	BLAPL/0004488/2022	BISI KULLU VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH SADAR /171 /2019 () //
21	BLAPL/0004489/2022	AMRUT SAHU @ AMRIT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JHARBANDH /60 /2021 () //
22	BLAPL/0004490/2022	PABITRA MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /34 /2022 () //
23	BLAPL/0004491/2022	SANGRAM BHUKTA	JYOTIRMAYA SAHOO	KHALLIKOTE /140 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004492/2022	REKHA DAS	SATYABRATA PANDA	BOUDH /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004493/2022	LUCKY @ BIKRAM KUMAR SAHU	AKSHAYA KUMAR SAHOO	RAIKIA /38 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004494/2022	RABINDRA SUNDARAY	JAJATI KISHORE MOHANTY	KHURDA P.S. /122 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004495/2022	MANASH KUMAR SAHOO @ BEHERA @ BIKASH	PARSURAM PANDA	TOMANDO /80 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004496/2022	SAYED SHAHBAZ NAGVI	S.S.RAY (2)	EOW,BHUBANESWAR /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004497/2022	JOHN PALIKAR TETE @ JANA PALIKAR TETE	SANGRAM KUMAR DAS	GURUNDIA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004498/2022	RABINDRA KUMAR SAHU	PRAVASH CHANDRA JENA	GOCHHAPADA /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004499/2022	SUBASH CHANDRA MOHANTY @ GILTY KALU	KAUSTUVA MOHANTY	KUMBHARAPARA /10 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004500/2022	SANJEET KUMAR @ BHOLA	ANIRUDHA DAS	KESINGA /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004501/2022	JAYABRATA DEY	B.SAHOO	DHANUPALI /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004502/2022	JAYABRATA DEY	B.SAHOO	DHANUPALI /93 /2022
		VS	VS	()

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35	BLAPL/0004503/2022	STATE OF ODISHA THANDARAM PADHAN VS	BIJAYA KUMAR RAGADA VS	// //0 ()
36	BLAPL/0004504/2022	STATE OF ODISHA CHANA BEHERA @ RAMAKANTA YADAV VS	RAGHUNATH DAS MOHAPATRA VS	// CHANDAPUR /160 /2021 ()
37	BLAPL/0004505/2022	STATE OF ODISHA GOPINATH NIRIKI VS	ANANTA NARAYAN PATTANAYAK VS	// JEYPORE SADAR /147 /2020 ()
38	CMAPL/0000232/2022	STATE OF ODISHA RABINDRANATH NAYAK VS	ADV VS	// // ()
39	CMP/0000449/2022	STATE OF ODISHA GANESH PRADHAN VS	NIRANJAN PANDA VS	// // ()
40	CMP/0000450/2022	SPECIAL LAND ACQUISITION OFFICER. PANKAJINI PRADHAN VS	GOPINATH MISHRA VS	// // ()
41	CMP/0000451/2022	KIRAN BHOI JAYANTI DAS VS	DWARIKA PRASAD MOHANTY VS	// // ()
42	CMP/0000452/2022	SRI MANAS KUMAR NAYAK BIKAL BARIK VS	ASHOK KUMAR DASH VS	// // ()
43	CMP/0000453/2022	STATE OF ODISHA RUSI BEHERA VS	SANTOSH KUMAR MOHANTY VS	// // ()
44	CMP/0000454/2022	BHANUMATI BEHERA RUSI BEHERA VS	SANTOSH KUMAR MOHANTY VS	// // ()
45	CMP/0000455/2022	KUMUDINI BARIK PANKAJ KUMAR MEDIRATTA VS	SOUMYA MISHRA VS	// // ()
		DR.ANIL KUMAR MEDIRATTA		//

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46	CONTC/0003488/2022	KISHORE KUMAR RATH VS BISHNUPADA SETHI, PRINCIPAL SECY., S AND M.E DEPT.	ADV. VS	// 0
47	CONTC/0003489/2022	GANESH PRASAD BARAL VS DR. MONA SHARMA, I.A.S.	SASWAT DAS VS	// 0
48	CONTC/0003490/2022	PRADEEP KUMAR SATAPATHY VS TRUPTI KALYAN SETHY, OCS, DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, BARGARH	SATYA RANJAN PATI VS	// 0
49	CONTC/0003491/2022	KUNANANDA MALLA VS RAJ KUMAR SHARMA, SECY., CUM ADDL. CHIEF SECY., H AND FW DEPT.	ADV VS	// 0
50	CONTC/0003492/2022	BHAGIRATHI PRADHAN VS RAJ KUMAR SHARMA, SECY., CUM ADDL. CHIEF SECY., H AND FW DEPT.	ADV VS	// 0
51	CONTC/0003493/2022	RAMA CHANDRA ROUT VS K.SUDARSHAN CHAKRABARI, COLLECTOR , BALASORE	ADV VS	// 0
52	CONTC/0003494/2022	PRADEEP KUMAR PATTNAIK VS SISIRA KUMAR RATH, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA.	ADV VS	// 0
53	CONTC/0003495/2022	RAMAKANT PANDEY VS DR SUBHANKAR MOHAPATRA, I.A.S.	ADV VS	// 0
54	CONTC/0003496/2022	NARAYAN MISHRA VS ASHOK MEENA, I.A.S.	ADV VS	// 0
55	CONTC/0003497/2022	KELU CHARAN RANASINGH VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
56	CONTC/0003498/2022	NARAYAN PRASAD ROUL VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0
57	CONTC/0003499/2022	NAKHETRA MALINI PATTNAIK	ADV	//

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		VS	VS	0
58	CONTC/0003500/2022	BISHNUPADA SETHI, I.A.S. ANIL PRADHAN	B.C.MOHANTY	//
		VS	VS	0
59	CONTC/0003501/2022	RAGHU G., DIRECTOR TECHNICAL EDUCATION AND TRAINING DEPT. SURATHA BEHERA	ADV	//
		VS	VS	0
60	CONTC/0003502/2022	CHINMAYA RANJAN ROUT, CHIEF ENGINNER, MINOR IRRIGATION SUDHANSHU MOHAN MOHANTY	S.C.DASH	//
		VS	VS	0
61	CONTC/0003503/2022	ROHIT LENKA, I.F.S. RAJENDRA KUMAR PANDA	H.M.DHAL	//
		VS	VS	0
62	CONTC/0003504/2022	LOPAMUDRA MOHANTY, REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY E.SANKAR RAO	ADV.	//
		VS	VS	0
63	CONTC/0003505/2022	SUNIL KUMAR BASAL, IPS DR. NANDITA RAY	ADV	//
		VS	VS	0
64	CONTC/0003506/2022	BISHNUPADA SETHY, I.A.S. SANTOSH KUMAR PAIKARAY	ADV	//
		VS	VS	0
65	CONTC/0003507/2022	BISHNUPADA SETHY, I.A.S. SANJIT KUMAR ORAM	ADV	//
		VS	VS	0
66	CONTC/0003508/2022	SATYABRATA SAHU, I.A.S. SARITA DASH	ADV	//
		VS	VS	0
67	CONTC/0003509/2022	BISHNUPADA SETHY, I.A.S. BIJAY SURIN	ADV	//
		VS	VS	0
68	CONTC/0003510/2022	BISHNUPADA SETHY, I.A.S. PRADYUMNA KUMAR PRADHAN	ADV	//
		VS	VS	0

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69	CONTC/0003511/2022	VISHAL KUMAR DEV, I.A.S. SADASIVA BHOKTA VS	ABHIRAM SWAIN VS	// // ()
70	CONTC/0003512/2022	SANJIB KUMAR CHOPRA, I.A.S. SURESH CHANDRA SAHOO VS	PABITRA KUMAR BEHERA VS	// // ()
71	CONTC/0003513/2022	AMRIT RITURAJ, I.A.S. SWETALINA PATRA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
72	CONTC/0003514/2022	SATYA RANJAN SAHU, I.A.S. SUSHANTA GAJENDRA SINGH VS	ADV VS	// // ()
73	CONTC/0003515/2022	G.MATHI VATHANAN, COMMNR CUM SECY., H AND UD DEPT. CHINTAMANI SATNAM VS	ADV VS	// // ()
74	CRLA/0000400/2022	BISHNUPADA SETHI, I.A.S. BIMAL @ BRUNDABAN GAUDO VS	ARIJEET MISHRA VS	// B.SINGHPUR /46 /2014 ()
75	CRLA/0000401/2022	STATE OF ODISHA KATTA @ GURUCHARAN SABAR VS	SURYAKANTA DWIBEDI VS	// KANDHEIGOLE /103 /2017 ()
76	CRLMA/0000115/2022	STATE OF ODISHA AMAL DEY VS	ADV VS	// MALKANGIRI /229 /2019 ()
77	CRLMA/0000116/2022	STATE OF ODISHA AMAL DEY VS	ADV VS	// MALKANGIRI /182 /2020 ()
78	CRLMA/0000117/2022	STATE OF ODISHA AMAL DEY VS	ADV VS	// ORKEL /103 /2020 ()
79	CRLMA/0000118/2022	STATE OF ODISHA JYOTSHNA KHANDAYAT RAY VS	SOURA CHANDRA MOHAPATRA VS	// SECTOR-19 /160 /2020 ()
		STATE OF ODISHA		//

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80	CRLMA/0000119/2022	NALINI KANTA KAR VS RAJANI RANI KAR @ MOHAPATRA	ADV. VS	//0 () //
81	CRLMC/0001348/2022	ASHOK KUMAR MISHRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	KEONJHAR TOWN /180 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000695/2016
82	CRLMC/0001349/2022	SUKANTA KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /259 /2014 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000393/2014
83	CRLMC/0001350/2022	DEEPAK KUMAR PANDA VS STATE OF ODISHA	MANAS CHAND VS	HINJILI (CHATRAPUR) /90 /2022 () //
84	CRLMC/0001351/2022	SUJIT SENAPATI VS STATE OF ODISHA	SWADHA RATH VS	RASGOBINDPUR /129 /2021 () //
85	CRLMC/0001352/2022	SUBHAKANTA NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	NANDIPADA /77 /2017 J.M.F.C, HATADIHI(Kendujhar) GR/0000392/2017
86	CRLMC/0001353/2022	ANIL KUMAR KEJRIWAL @ANIL KEJRIWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /372 /2021 () //
87	CRLMC/0001354/2022	SANTOSH KUMAR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /105 /2013 () //
88	CRLMC/0001355/2022	SADU MUDULI@PENDAM SADHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /66 /2018 () //
89	CRLMC/0001356/2022	JUGAL SETH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /54 /2021 () //
90	CRLMC/0001357/2022	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	SEPHALEE DAS VS	//0 () //
91	CRLMC/0001358/2022	DEEPAK KUMAR PRADHAN	SEPHALEE DAS	//0

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		VS	VS	()
		SWETA PAREKH		//
92	CRLMC/0001359/2022	DEEPAK KUMAR PRADHAN	SEPHALEE DAS	/ /0
		VS	VS	()
		SWETA PAREKH		//
93	CRLMC/0001360/2022	SHRI SHRI SHRI MAHAPURUSHA ACHYUTANANDA RAMSITAS ACHARY		CHATRAPUR /119 /2015
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0001361/2022	SOBHAGINI@SUVAGINI MISHRA	BRUNDEBAN ROUT	NABARANGAPUR TOWN /199 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0001362/2022	ISHAK NAYAK	JIBANANANDA MOHANTY	UMERKOTE /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000946/2022	RAKESH MISHRA	SIDHESWAR MOHANTY	JHARSUGUDA SADAR /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000947/2022	PRASANT KUMAR MALLA	A.B.PARIDA	BALASORE VIGILANCE /41 /2008
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000948/2022	ROJALIN PRADHAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000949/2022	SABITRI SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000950/2022	SUNIT KUMAR CHANDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000951/2022	SAGAR SAURAV JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000952/2022	DAMODAR BEHERA	BIPLAB P.B. BAHALI	/ /0
		VS	VS	()

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103	CRLMP/0000953/2022	STATE OF ODISHA SUNIL KUMAR MOHAPATRA VS	AJAYA KUMAR MOHARANA VS	// /0 ()
104	CRLMP/0000954/2022	STATE OF ODISHA HARISCHANDRA NAYAK VS	SATYA NARAYAN MISHRA -4 VS	// /0 ()
105	CRLMP/0000955/2022	I.I.C, TIHIDI P.S ANNAPURNA PARIDA VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()
106	CRLMP/0000956/2022	STATE OF ODISHA QAMAR SULTANA VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()
107	CRLMP/0000957/2022	STATE OF ODISHA RAHEMATUN NISHA VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()
108	CRLMP/0000958/2022	STATE OF ODISHA BANDITA SWAIN @ PRADHAN VS D.G. OF POLICE, ODISHA, CUTTACK	LAMBODHAR ACHARI VS	// /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) MISCA/0000038/2017
109	CRLMP/0000959/2022	DR. ASHOK KUMAR DORA VS	BISWA PRAKASH DHAL VS	// /0 ()
110	CRLMP/0000960/2022	STATE OF ODISHA BISWAKETU PRADHAN VS	BIDESHI KUMAR GHADI VS	// /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *) IA/0000011/2018
111	CRLMP/0000961/2022	SARASWATI MANDAL CHANDRAKANTA MOHANTY VS	KAMADEV MOHANTY VS	// /0 ()
112	CRLMP/0000962/2022	STATE OF ODISHA PRALEKH KUMAR DAS VS	SIVA SANKAR CHAINI VS	// /0 ()
113	CRLMP/0000963/2022	STATE OF ODISHA JEETENDRA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// /0 () //

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114	CRLREV/0000208/2022	NETRANANDA NAYAK VS MAMATA NAYAK @ KHUNTIA	PRAVAT KUMAR MOHANTY VS	//0 () //
115	CRLREV/0000209/2022	PRAMOD MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /110 /2019 () //
116	CRLREV/0000210/2022	SARADA PRASAD SAMANTRAY VS STATE OF ODISHA	SAROJ KU SAHOO VS	//0 () //
117	CRLREV/0000211/2022	MANJU JAJODIA VS M/S BAJAJ FINANCE LTD., BBSR	BIBEKANANDA BHUYAN VS	//0 () //
118	CRP/0000012/2022	GOPAL CHANDRA BISWAL @ DHUKUNA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur *) Fao/0000001/2021
119	FAO/0000177/2022	PUSHPALATA NAYAK VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
120	FAO/0000178/2022	BAIKUNTHA HATI VS UNION OF INDIA	DHANANJAYA MUND VS	// () //
121	JCRLA/0000032/2022	SANTOSH BHUE VS STATE OF ODISHA	ADV VS	TUSRA /205 /2015 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000032/2016
122	JCRLA/0000033/2022	ABHINASH LAGURI VS STATE OF ODISHA	ADV VS	BAMBARI /41 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000030/2018
123	JCRLA/0000034/2022	ESRAN EKKA VS STATE OF ODISHA	ADV VS	RAJGANGPUR /190 /2018 ASST.SESSION JUDGE,RAJGANGPUR(Sundargarh) ST/0000102/2019
124	JCRLA/0000035/2022	GHASIRAM PURTY VS STATE OF ODISHA	ADV VS	BADAMPAHAD /50 /2018 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000012/2019
125	JCRLA/0000036/2022	CHANA@SURENDRA PINGUA	ADV	CHOUDWAR /153 /2015

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		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
126	JCRLA/0000037/2022	STATE OF ODISHA JAGABANDHU MOHAPATRA	ADV	Spl/0000044/2015 MAHILA P.S. BUXIBAZAR /42 /2018
		VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
127	JCRLA/0000038/2022	STATE OF ODISHA GURUNATH BEHERA	ADV	Spl/0000050/2018 BHANJANAGAR /235 /2017
		VS	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam)
128	JCRLA/0000039/2022	STATE OF ODISHA SANKAR BISWAL	ADV	GR/0000110/2017 BHANJANAGAR /235 /2017
		VS	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam)
129	JCRLA/0000040/2022	STATE OF ODISHA BIJU HO	ADV	GR/0000110/2017 BHADRAK RURAL /613 /2016
		VS	VS	A.D.J.,BHADRAK(Bhadrak *)
130	JCRLA/0000041/2022	STATE OF ODISHA SUDHANSU MUKHI	ADV	ST/0000047/2017 BOUDH /55 /2018
		VS	VS	DISTRICT & SESSIONS JUDGE,BOUDH(Baudh *)
131	JCRLA/0000042/2022	STATE OF ODISHA ALOK DEHURI	ADV	ST/0000066/2018 BARAMBA /26 /2016
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
132	JCRLA/0000043/2022	STATE OF ODISHA BINAYA NAIK	ADV	Spl/0000013/2016 BALIMI /63 /2021
		VS	VS	ASST.SESSIONS JUDGE,HINDOL(Dhenkanal)
133	JCRLA/0000044/2022	STATE OF ODISHA BUDHIA DAS	ADV	CT/0000058/2021 CHATRAPUR /11 /2016
		VS	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam)
134	JCRLA/0000045/2022	STATE OF ODISHA BAUAN MUNDA@BABANA@BABYUNA BABANGA	ADV	Spl/0000006/2016 KENDRAPARA SADAR /287 /2015
		VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
135	JCRLA/0000046/2022	STATE OF ODISHA BATA KRUSHNA BARIK@BATU	ADV	ST/0000235/2016 PURI TOWN /138 /2015
		VS	VS	1ST A.D.J.,PURI(Puri)
136	MATA/0000098/2022	STATE OF ODISHA PRIYANKA BEHERA @ PRITI	AJAYA KUMAR PRADHAN	ST/0000074/2016
		VS	VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	MATA/000099/2022	NARASINGH BEHERA SANCHITA BHATTACHARJEE VS TANOY BHATTACHARJEE	ANKITA MUKHERJI VS	// // ()
138	MATA/0000100/2022	PRIYANKA SENAPATI VS PRIYABRATA MISHRA	ANANTA NARAYAN PATTANAYAK VS	// () //
139	RPFAM/0000100/2022	BASANTI KANDHAPANI @ NAIK VS SURATHA NAIK	BIRAJA PRASANNA DAS VS	// () //
140	RPFAM/0000101/2022	CHITTARANJAN MISHRA VS ANURAG MISHRA	U.C.PANDA VS	// () //
141	RPFAM/0000102/2022	ASHISHA @ ASHISH KUMAR SAHU VS SUBEDITA SAHU	DIPTI RANJAN BHOKTA VS	// () //
142	RSA/0000113/2022	KUMUDINI PATEL VS GOKULANANDA PATEL	PRADEEP KUMAR MOHAPATRA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000005/2021
143	TRP(C)/0000175/2022	SOUMYA RANI MAHAPATRA VS HIMANSHU BHUSAN ROUT	PULAKESH MOHANTY VS	// () //
144	TRP(C)/0000176/2022	SARMISTHA BEHERA VS DAMBARUDHAR BEHERA	SIDDHARTHA SAMAL VS	// () //
145	TRP(C)/0000177/2022	ANNAPURNA MOHARANA VS CHANDAN MOHAPATRA	DIPTI RANJAN BHOKTA VS	// () //
146	WA/0000702/2022	GOVT.COLLEGE OF ENGINEERING, KEONJHER VS SUBIDITA NANDA	AMITABH MISHRA VS	// () //
147	WA/0000703/2022	GOVT. COLLEGE OF ENGINEERING,KEONJHER VS SUDHIR KUMAR MAHANTA	AMITABH MISHRA VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0012696/2022	SAKHA BHOI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
149	WP(C)/0012697/2022	DR. RAMACHANDRA MAJHI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
150	WP(C)/0012698/2022	GHANASHYAM LENKA VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
151	WP(C)/0012699/2022	SASHIREKHA MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
152	WP(C)/0012700/2022	BHABANI SHANKAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
153	WP(C)/0012701/2022	SAHEB PANIGRAHI VS HINDUSTAN PETROLEUM CORP. LTD., MUMBAI	PRASANNA KUMAR MISHRA VS	// 0 //
154	WP(C)/0012702/2022	LOKANATH SENAPATI VS PURI URBAN CO OPERATIVE BANK LTD.	GOPINATH MISHRA VS	// 0 //
155	WP(C)/0012703/2022	ASUTOSH SAMANTARAY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
156	WP(C)/0012704/2022	BIPIN BIHARI MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
157	WP(C)/0012705/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. VS BALAKRISHNA MISHRA	AMITAV BAGCHI VS	// 0 //
158	WP(C)/0012706/2022	MANDAPAKA BHARTI VS SUNIL KHANDUAL	BISWAJIT KANUNGO VS	// 0 //
159	WP(C)/0012707/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.	AMITAV BAGCHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0012708/2022	SADHANA PANDA SUBASH CHANDRA NAYAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
161	WP(C)/0012709/2022	UNION OF INDIA SANJAY SINGH	BIREN SANKAR TRIPATHY	//
		VS	VS	0
162	WP(C)/0012710/2022	DG, BSNL, NEW DELHI DOLAMANI PRADHAN	SAROJ KUMAR PADHY	//
		VS	VS	0
163	WP(C)/0012711/2022	STATE OF ODISHA RAMESH CHANDRA SINGH	S.RATH	//
		VS	VS	0
164	WP(C)/0012712/2022	UNION OF INDIA SANGHAMITRA KHATOI	PRAVASH CHANDRA JENA	//
		VS	VS	0
165	WP(C)/0012713/2022	STATE OF ODISHA M/S BHAGABATI RICE INDUSTRIES PVT. LTD., CUTTACK	MAKHAHAR PANIGRAHI	//
		VS	VS	0
166	WP(C)/0012714/2022	AO-CUM-CHIEF MANAGER, SBI, CUTTACK AJAY KUMAR SETHI	ANJAN KUMAR BISWAL	//
		VS	VS	0
167	WP(C)/0012715/2022	STATE OF ODISHA M/S SHERAWALI RICE MILLS (P) LTD.	ANJAN KUMAR BISWAL	//
		VS	VS	0
168	WP(C)/0012716/2022	STATE OF ODISHA SAILABALA BEHURA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
169	WP(C)/0012717/2022	STATE OF ODISHA SK.GOLAM HYDER ALLI	GYANA RANJAN SETHI	//
		VS	VS	0
170	WP(C)/0012718/2022	STATE OF ODISHA SURYA NARAYAN BEHERA	VIVEKANANDA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0012719/2022	STATE OF ODISHA GOPAL AGRAWAL VS PRINCIPAL COMMNR. OF IT, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// // 0 //
172	WP(C)/0012720/2022	KHIROD KUMAR MALLIK VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
173	WP(C)/0012721/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
174	WP(C)/0012722/2022	CHANDRA MOHAN KANODIA VS PRINCIPAL COMMNR. OF IT, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
175	WP(C)/0012723/2022	DHURUBA BEHERA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
176	WP(C)/0012724/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
177	WP(C)/0012725/2022	JAYANTI NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
178	WP(C)/0012726/2022	GIRDHAR AGRAWAL VS PRINCIPAL COMMNR. OF IT, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
179	WP(C)/0012727/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
180	WP(C)/0012728/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
181	WP(C)/0012729/2022	BIBHU MISHRA VS EE CUM SUB DIVISIONAL OFFICER, ATHGARH	BISHNU PRASAD RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0012730/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
183	WP(C)/0012731/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
184	WP(C)/0012732/2022	BISWANATH MIRGA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
185	WP(C)/0012733/2022	MINATI SARANGI VS AO, UNION BANK OF INDIA, BBSR	PRATYUSHA NAIDU VS	// 0 //
186	WP(C)/0012734/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
187	WP(C)/0012735/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
188	WP(C)/0012736/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
189	WP(C)/0012737/2022	SANJUKTA SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
190	WP(C)/0012738/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
191	WP(C)/0012739/2022	SATYANARAYAN NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
192	WP(C)/0012740/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR VS R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	ABHAYA KUMAR BEHERA VS	// 0 //
193	WP(C)/0012741/2022	M/S TKP PROJECTS PVT. LTD.,SAMBALPUR	ABHAYA KUMAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0012742/2022	R.T.O.-CUM-TAX RECOVERY OFFICER,SAMBALPUR	DEEPAK KUMAR MOHAPATRA	//
		MUKTAR KHAN	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
195	WP(C)/0012743/2022	STATE OF ODISHA	SHARMISTHA SAMAL	//
		SANTOSH KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
196	WP(C)/0012744/2022	STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA	//
		DOLAGOBINDA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
197	WP(C)/0012745/2022	STATE OF ORISSA	TUKUNA KUMAR MISHRA	//
		M.RABANAMMA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
198	WP(C)/0012746/2022	COLLECTOR,NABRANGPUR	PRAFULLA KUMAR MOHAPATRA	//
		BAURIBANDHU PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
199	WP(C)/0012747/2022	STATE OF ORISSA	SNEHASISH BEHERA	//
		GOBARDHAN SAMANTSINGHAR	SNEHASISH BEHERA	//
		VS	VS	0
200	WP(C)/0012748/2022	STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA	//
		ASHOK KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0012749/2022	STATE OF ORISSA	PRASANTA KUMAR SATAPATHY	//
		ALOK KUMAR SINGH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
202	WP(C)/0012750/2022	STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA	//
		DURGAMADHAB DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
203	WP(C)/0012751/2022	STATE OF ORISSA	SHARMISTHA SAMAL	//
		PRAMOD KUMAR PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
204	WP(C)/0012752/2022	STATE OF ORISSA	PRASANTA KUMAR SATAPATHY	//
		SILAMANI NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0012753/2022	STATE OF ODISHA DUKHISHYAM SAHU VS	SHARMISTHA SAMAL VS	// // ()
206	WP(C)/0012754/2022	STATE OF ORISSA GOBARDHAN RAJ VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
207	WP(C)/0012755/2022	STATE OF ORISSA DR.IFAT NAWAZ VS	SHARMISTHA SAMAL VS	// // ()
208	WP(C)/0012756/2022	STATE OF ORISSA BIJAY KUMAR SAMAL VS	AVIJIT PAL VS	// // ()
209	WP(C)/0012757/2022	BSNL, BBSR SAROJ KUMAR NAIK VS	SHARMISTHA SAMAL VS	// // ()
210	WP(C)/0012758/2022	STATE OF ORISSA HIMANSU BHUSAN UDGATA VS	SHARMISTHA SAMAL VS	// // ()
211	WP(C)/0012759/2022	STATE OF ORISSA RANJITA PALAI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0012760/2022	STATE OF ORISSA DR.PRAMOD KUMAR KAR VS	SHARMISTHA SAMAL VS	// // ()
213	WP(C)/0012761/2022	STATE OF ORISSA RABINDRA KUMAR PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0012762/2022	STATE OF ORISSA DHIRENDRA KUMAR PRADHAN VS	DAYANANDA MOHAPATRA VS	// // ()
215	WP(C)/0012763/2022	STATE OF ODISHA MAHENDRANATH SAHU VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0012764/2022	DR TUSAR KANTA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
217	WP(C)/0012765/2022	TRIPATI TANUJA BAL VS STATE OF ODISHA	SAROJ KU.DASH VS	// 0 //
218	WP(C)/0012766/2022	DR. SONY MOHANTY VS UNION BANK OF INDIA	SUKANTA KUMAR DALAI VS M/S.ARUN KUMAR PATRA,B.SHADANGI,K.S.K.PATRA/K.S.PATRA	// 0 //
219	WP(C)/0012767/2022	BIKASH RAMAN PRATAPRAY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
220	WP(C)/0012768/2022	SUDARSHAN BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
221	WP(C)/0012769/2022	MUKUNDALAL CHOWHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
222	WP(C)/0012770/2022	AJIT DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
223	WP(C)/0012771/2022	SUDHAKAR SAHU VS STATE OF ODISHA	P.K.MOHANTY VS	// 0 //
224	WP(C)/0012772/2022	M/S KBM CONSTRUCTION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	WP(C)/0012773/2022	NARESH KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
226	WP(C)/0012774/2022	BIJAYA KUMAR BEURA VS COMMNR. FOR EMPLOYEES COMPENSATION CUM DY. LABOUR COMMNR., CUTTACK	A.B.PARIDA VS	// 0 //
227	WP(C)/0012775/2022	DEEPAK CHOWHAN	ACHYUTANANDA PATTANAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0012776/2022	STATE OF ODISHA RAJESH KUMAR NAYAK	SYAMALENDU PATTNAIK	//
		VS	VS	0
229	WP(C)/0012777/2022	R.T.O., JHARSUGUDA ANANDI THAKUR	SYAMALENDU PATTNAIK	//
		VS	VS	0
230	WP(C)/0012778/2022	R.T.O., JHARSUGUDA NARENDRA MUGRI	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0
231	WP(C)/0012779/2022	STATE OF ODISHA RAJESH KUMAR NAYAK	SYAMALENDU PATTNAIK	//
		VS	VS	0
232	WP(C)/0012780/2022	R.T.O., JHARSUGUDA SANJAY KUMAR LOHAR	SITANSU MOHAN SINGH	//
		VS	VS	0
233	WP(C)/0012781/2022	R.T.O., CHANDIKHOLE DR.ANUSUYA ROUT	KULADA NANDA DAS	//
		VS	VS	0
234	WP(C)/0012782/2022	STATE OF ODISHA SANTOSH MUGRI	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0
235	WP(C)/0012783/2022	STATE OF ODISHA BIBHUDUTTA PRADHAN	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
236	WP(C)/0012784/2022	STATE OF ODISHA MAHENDRA BAG	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0
237	WP(C)/0012785/2022	STATE OF ODISHA DR.ANUSUYA ROUT	KULADA NANDA DAS	//
		VS	VS	0
238	WP(C)/0012786/2022	STATE OF ODISHA RAM BAHADUR	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0012787/2022	STATE OF ODISHA NIRANJAN PATRA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
240	WP(C)/0012788/2022	THE STATE OF ODISHA BIKASH KUMAR PATEL VS	SUBHRANSU SEKHAR PATRA VS	// // ()
241	WP(C)/0012789/2022	STATE OF ODISHA PREMANANDA BAGARTI VS	SUBHRANSU SEKHAR PATRA VS	// // ()
242	WP(C)/0012790/2022	STATE OF ODISHA NALINIKANTA MOHAPATRA VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
243	WP(C)/0012791/2022	STATE OF ODISHA PURNIMA MOHAPATRA VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
244	WP(C)/0012792/2022	STATE OF ODISHA BIJAYA KUMAR NAYAK VS	RAJ KUMAR SUTAR VS	// // ()
245	WP(C)/0012793/2022	STATE OF ODISHA PRAFULLA SUBUDHI VS	PRONOY MOHANTY VS	// // ()
246	WP(C)/0012794/2022	STATE OF ORISSA M/S NARENDRA MOTORS VS	PIYUSH PANDA VS	// // ()
247	WP(C)/0012795/2022	THE REGISTERING AUTHORITY, JAJPUR ARUPANANDA SETHY VS	SUKANTA KUMAR NAYAK VS	// // ()
248	WP(C)/0012796/2022	BANAMALI DALEI ARTTATRANA BEHERA VS	PRASANNA KUMAR NAYAK 1 VS	// // ()
249	WP(C)/0012797/2022	STATE OF ODISHA M/S DAMAYANTI MOTORS VS	PIYUSH PANDA VS	// // ()
		THE REGISTERING AUTHORITY, JAJPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0012798/2022	CHANDRA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
251	WP(C)/0012799/2022	GADADHAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
252	WP(C)/0012800/2022	KHIRABDHI BHOI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
253	WP(C)/0012801/2022	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
254	WP(C)/0012802/2022	SULOCHANA DAS VS SECY. TO GOVT., DEPT. OF HIGHER EDUCATION, ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
255	WP(C)/0012803/2022	SURYAKANT TRIPATHY VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK	SUBASH CH PANI VS	// 0 //
256	WP(C)/0012804/2022	DUSHASAN JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK	SUBASH CH PANI VS	// 0 //
257	WP(C)/0012805/2022	DAULAT AMAT VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
258	WP(C)/0012806/2022	SATYAPRIYA PANDA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
259	WP(C)/0012807/2022	LAKSHMAN DASH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
260	WP(C)/0012808/2022	NABAGHAN SAHOO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
261	WP(C)/0012809/2022	S.BHASKAR RAO	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		R.T.O., BBSR		//
262	WP(C)/0012810/2022	BHABANISHANKAR PANIGRAHI	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012811/2022	JAGANNATH PRUSTY	SUBASH CH PANI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK		//
264	WP(C)/0012812/2022	PRAFULLA KUMAR PUJAHARI	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012813/2022	NANDA KISHORE MOHANTY	SUBASH CH PANI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK		//
266	WP(C)/0012814/2022	ABHISEK PANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
267	WP(C)/0012815/2022	DAYASAGAR KALTA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0012816/2022	AHUTIKA MOHANTY	SUBASH CH PANI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK		//
269	WP(C)/0012817/2022	PRASHANNA SATPATHY	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012818/2022	M/S DUSHASAN JENA	SUBASH CH PANI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN,STA,CUTTACK		//
271	WP(C)/0012819/2022	KUNTALINEE AMAT	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012820/2022	GULAM MUSTAFA ALLI	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0012821/2022	R.T.O., SUNDARGARH AJAYA KUMAR DHAL VS	JITENDRA KUMAR DIGAL VS	// // ()
274	WP(C)/0012822/2022	STATE OF ODISHA PRADEEP PATTANAİK VS	ASHOK KUMAR ROUT VS	// // ()
275	WP(C)/0012823/2022	R.T.O., JAGATSINGHPUR DHIRENDRA KUMAR NAYAK VS	BIDYALOK MOHAPATRA VS	// // ()
276	WP(C)/0012824/2022	EMPLOYEES PROVIDENT FUND ORGANISATION MOHAMMAD IMTIYAZ KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
277	WP(C)/0012825/2022	R.T.O., JHARSUGUDA PRADEEP PATTANAİK VS	ASHOK KUMAR ROUT VS	// // ()
278	WP(C)/0012826/2022	R.T.O., JAGATSINGHPUR CHITRASEN PATRA VS	BIDYALOK MOHAPATRA VS	// // ()
279	WP(C)/0012827/2022	STATE OF ODISHA MOHAMMAD IMTIYAZ KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
280	WP(C)/0012828/2022	R.T.O., SUNDARGARH DIGBIJAY DAS VS	BRAJA MOHAN SARANGI VS	// // ()
281	WP(C)/0012829/2022	R.T.O., SUNDARGARH BINODINI HOTA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
282	WP(C)/0012830/2022	STATE OF ODISHA GULAM MUSTAFA ALLI VS	BRAJA MOHAN SARANGI VS	// // ()
283	WP(C)/0012831/2022	R.T.O., ROURKELA GULAM MUSTAFA ALLI VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O., SUNDARGARH		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0012832/2022	PHULAMATI SAHU VS STATE OF ORISSA	SANJUKTA BALA DAS VS	// 0 //
285	WP(C)/0012833/2022	BICHITRA NANDA MOHANTY VS SAIL, NEW DELHI	LALIT KUMAR MAHARANA VS	// 0 //
286	WP(C)/0012834/2022	TRAILOKYA DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
287	WP(C)/0012835/2022	M/S AGASTI ELECRIC WORLD VS THE REGISTERING AUTHORITY, ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
288	WP(C)/0012836/2022	GULAM MUSTAFA ALLI VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0012837/2022	SUSHILA SOY VS COLLECTOR,,JJPUR	AJAY KUMAR PARIDA VS	// 0 //
290	WP(C)/0012838/2022	M/S AGASTI MOTORS VS THE REGISTERING AUTHORITY, ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
291	WP(C)/0012839/2022	GULAM MUSTAFA ALLI VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
292	WP(C)/0012840/2022	SRI ARABINDA PATHACHAKRA MATRUSADAN KENDRA VS STATE OF ODISHA	DIPTI KUMAR BISWAL VS	// 0 //
293	WP(C)/0012841/2022	GULAM MUSTAFA ALLI VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
294	WP(C)/0012842/2022	RABI NARAYAN PATTNAYAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
295	WP(C)/0012843/2022	SANTOSINI SA	DIPTI RANJAN BHOKTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0012844/2022	PARMANANDA DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0012845/2022	SATYANARAYAN DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
298	WP(C)/0012846/2022	UPENDRA NATH DALAI		//
		VS	VS	0
		THE JUDGE OF JMFC(R) COURT, BALASORE		//
299	WP(C)/0012847/2022	DR. RITA PATNAIK	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0012848/2022	RANJAN KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM., RBI, BBSR		//
301	WP(C)/0012849/2022	UNITED SAW MILL,ANGUL	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0012850/2022	LAXMIPRAVA ROUT @ SWAIN	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0012851/2022	DEBASMITA MOHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012852/2022	SUMAN KUMAR BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR-II		//
305	WP(C)/0012853/2022	SHANMUGAM THIRUVENGADAM	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
306	WP(C)/0012854/2022	GUDIYA GUPTA	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0012855/2022	RM, RBI, BBSR GUDIYA GUPTA VS	BRAJA MOHAN SARANGI VS	// // 0
308	WP(C)/0012856/2022	RM, RBI, BBSR SHANMUGAM THIRUVENGADAM VS	BRAJA MOHAN SARANGI VS	// // 0
309	WP(C)/0012857/2022	RM., RBI, BBSR SHANMUGAM THIRUVENGADAM VS	BRAJA MOHAN SARANGI VS	// // 0
310	WP(C)/0012858/2022	RM., RBI, BBSR SIBASANKAR MOHAPATRA VS	ALOK KUMAR PANDA VS	// // 0
311	WP(C)/0012859/2022	STATE OF ODISHA SUNIL KUMAR PATEL VS	BIYOTKESH MOHANTY VS	// // 0
312	WP(C)/0012860/2022	STATE OF ODISHA ASHUTOSH PATRA VS	SAMIR KUMAR MISHRA VS	// // 0
313	WP(C)/0012861/2022	STATE OF ODISHA RAJAT KUMAR ROUSTRAY VS	MANOJ KUMAR PATI VS	// // 0
314	WP(C)/0012862/2022	STATE OF ODISHA ASHUTOSH PATRA VS	SAMIR KUMAR MISHRA VS	// // 0
315	WP(C)/0012863/2022	STATE OF ODISHA SHYAM SUNDAR SAGARIA VS	SOBHANA SAHOO VS	// // 0
316	WP(C)/0012864/2022	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	ALOK KUMAR PANDA VS	// // 0
317	WP(C)/0012865/2022	STATE OF ODISHA M.ESWAR RAO VS	SOBHANA SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0012866/2022	CHAKRADHAR SAHU VS COMMISSIONER OF ENDOWMENT,ODISHA	NIRANJAN LENKA VS	// 0 //
319	WP(C)/0012867/2022	SASHANKA SEKHAR GHOSH VS COMMNR. OF ENDOWMENT, BBSR	NIRANJAN LENKA VS	// 0 //
320	WP(C)/0012868/2022	BINOD BIHARI DAS VS COMMISSIONER OF ENDOWMENT,ODISHA	NIRANJAN LENKA VS	// 0 //
321	WP(C)/0012869/2022	RAJESH RANJAN PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA SAHOO 1 VS	// 0 //
322	WP(C)/0012870/2022	BIJAY KUMAR PAHADI VS COMMNR. OF ENDOWMENT, BBSR	NIRANJAN LENKA VS	// 0 //
323	WP(C)/0012871/2022	SUBASH SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SAHOO 1 VS	// 0 //
324	WP(C)/0012872/2022	KAPIL SINGHAL VS REGIONAL DIRECTOR(E), MINISTRY OF CORPORATE AFFAIRS, KOLKATA	TANMAY MISHRA VS	// 0 //
325	WP(C)/0012873/2022	PRADEEP KUMAR PATNAIK VS STATE OF ODISHA	PRAGNAYA NANDA PATNAIK VS	// 0 //
326	WP(C)/0012874/2022	NIRAKAR MISHRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
327	WP(C)/0012875/2022	BABULAL BAG @ BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
328	WP(C)/0012876/2022	SURESH CHANDRA MALLIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
329	WP(C)/0012877/2022	GOPAL SAHU	RADHARAMAN DAS NAYAK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012878/2022	M/S. ASHIRBAD COMPUTER AND SERVICE, BBSR	ADWITIYA SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0012879/2022	SARATHI PRASAD MUNI	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, MINISTRY OF FINANCE, NEW DELHI		//
332	WP(C)/0012880/2022	ASHOK KUMAR PUROHIT	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0012881/2022	DURYODHAN KARMI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0012882/2022	BHAJAKRUSHNA DASH	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0012883/2022	SAROJ KUMAR SWAIN	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0012884/2022	EXECUTIVE ENGINEER (ELECTRICAL), BRAJARAJNAGAR	ANARANTA KUMAR TRIPATHY	//
		VS	VS	0
		GRIEVANCE REDRESSAL FORUM, TPWODL		//
337	WP(C)/0012885/2022	MOHAN CH MUNDARI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
338	WP(C)/0012886/2022	BHARAT BHUSHAN DEY	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//
339	WP(C)/0012887/2022	MD.MOJIBUR RAHEMAN	SUSHANT KUMAR PRADHAN 3	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0012888/2022	RITIKA AGRAWALLA	ASIT KUMAR CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0012889/2022	THE BOUDH CO-OP. CENTRAL BANK LTD. REFULGENT ISPAT PVT.LTD. VS	SASWAT KUMAR ACHARYA VS	// // ()
342	WP(C)/0012890/2022	PRINCIPAL COMMISSIONER OF INCOME TAX SUKANTA SEKHAR SATPATHY VS	BAIDHAR SAHOO VS	// // ()
343	WP(C)/0012891/2022	REGISTRAR,COOPERATIVE SOCIETIES,ODISHA SURENDRA KUMAR SAMAL VS	PURNA CHANDRA MOHARANA VS	// // ()
344	WP(C)/0012892/2022	STATE OF ODISHA MAA GIRIJA ISPAT PVT.LTD. VS	SASWAT KUMAR ACHARYA VS	// // ()
345	WP(C)/0012893/2022	PRINCIPAL COMMISSIONER OF INCOME TAX MAA GIRIJA ISPAT PVT.LTD. VS	SASWAT KUMAR ACHARYA VS	// // ()
346	WP(C)/0012894/2022	PRINCIPAL COMMISSIONER OF INCOME TAX KHAGENDRA NAYAK VS	SUKANTA KUMAR NAYAK VS	// // ()
347	WP(C)/0012895/2022	ODISHA POWER TRANSMISSION CORP. LTD. NITYANANDA BHADRA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0012896/2022	STATE OF ODISHA SUDHIR KUMAR MOHANTY VS	JITENDRA SAMANTARAY VS	// // ()
349	WP(C)/0012897/2022	STATE OF ODISHA INDIAN METALS AND FERRO ALLOYS LTD.,BBSR VS	SATYA SMRUTI MOHANTY VS	// // ()
350	WP(C)/0012898/2022	STATE OF ODISHA INDIAN METALS AND FERRO ALLOYS LTD.,BBSR VS	SATYA SMRUTI MOHANTY VS	// // ()
351	WP(C)/0012899/2022	STATE OF ODISHA INDIAN METALS AND FERRO ALLOYS LTD. VS	SATYA SMRUTI MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0012900/2022	INDIAN METALS AND FERRO ALLOYS LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// () //
353	ABLAPL/0005759/2022	TAR MOHAMMAD SAHAZI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	DHUSURI /156 /2022 () //
354	ABLAPL/0005760/2022	JAMUNA PRASAD BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	/ /0 () //
355	ABLAPL/0005761/2022	BISWANATH SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KUAKHIA /86 /2022 () //
356	ABLAPL/0005762/2022	RANKA NAYAK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BHARATPUR PS /172 /2022 () //
357	ABLAPL/0005763/2022	RANJAN KUMAR ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHANDAGIRI P.S. /268 /2013 () //
358	ABLAPL/0005764/2022	SUSANTA KUMAR BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	JENAPUR /120 /2022 () //
359	ABLAPL/0005765/2022	BIKRAM NARAYAN DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	ABHAYACHANDPUR /148 /2022 () //
360	ABLAPL/0005766/2022	TAPAN BARAL @ TAPAN KUMAR BARAL VS STATE OF ODISHA	ARJEET MISHRA VS	TOMKA /9 /2008 () //
361	ABLAPL/0005767/2022	PARESH BISWAS VS STATE OF ODISHA	BHOLANATH SAHA VS	MOTU /31 /2022 () //
362	ABLAPL/0005768/2022	MD. NADIR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	JODA /66 /2022 () //
363	ABLAPL/0005769/2022	SURYAKANTA LENKA	SAROJ RANJAN SUBUDHI	NAYAPALLI P.S. /315 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0005770/2022	STATE OF ODISHA SURAJ MANDAL	DIPTI RANJAN BHOKTA	// JEYPORE TOWN /70 /2022
		VS	VS	()
365	ABLAPL/0005771/2022	STATE OF ODISHA AKSHAY CHAHATARAY	DEBASIS PANIGRAHI	// KUMBHARAPARA /59 /2022
		VS	VS	()
366	ABLAPL/0005772/2022	STATE OF ODISHA LAL MOHAN @ LALMANI DHARUA	A.K.MAHAPATRA	// LOISINGHA(BOLANGIR) /66 /2022
		VS	VS	()
367	ABLAPL/0005773/2022	STATE OF ODISHA CHITTA RANJAN SAHU @ SAHOO	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
368	ABLAPL/0005774/2022	STATE OF ODISHA BENUDHAR CHHOTARAY @ BITU ROUT	SAKTI PRASAD DAS	// INFOCITY PS /144 /2015
		VS	VS	()
369	ABLAPL/0005775/2022	STATE OF ODISHA DEBASISH KAR	BIJAYA KUMAR RAGADA	// DEOGARH /361 /2022
		VS	VS	()
370	ABLAPL/0005776/2022	STATE OF ODISHA SIKHAR JAYASING	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /112 /2022
		VS	VS	()
371	ABLAPL/0005777/2022	STATE OF ODISHA RAJU NAYAK	DEBENDRA KUMAR DHAR	// MOTANGA /102 /2022
		VS	VS	()
372	ABLAPL/0005778/2022	STATE OF ODISHA BIJAYA MALLIK	SATYABRATA PANDA	// / /0
		VS	VS	()
373	ABLAPL/0005779/2022	STATE OF ODISHA BAPI @ ASHISH SAHOO	PANCHANAN PANIGRAHI	// BHUBAN /193 /2022
		VS	VS	()
374	ABLAPL/0005780/2022	STATE OF ODISHA TAJHER KHAN @ TAJHAR KHAN	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /114 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0005781/2022	STATE OF ODISHA RAKESH KUMAR JENA VS	SATYABRATA MOHANTY VS	// INDUASTRIAL,NISA /70 /2022 ()
376	ABLAPL/0005782/2022	STATE OF ODISHA PYARILAL GHANA VS	PARTHA SARATHI DAS VS	// TURUMUNGA /68 /2022 ()
377	ABLAPL/0005783/2022	STATE OF ODISHA SHIBA @ SHIBA PRASAD ROUT VS	CHITTA RANJAN SAHU VS	// BARAMBA /68 /2022 ()
378	ABLAPL/0005784/2022	STATE OF ODISHA BIREN DAS @ BIRENDRANATH DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /194 /2021 ()
379	ABLAPL/0005785/2022	STATE OF ODISHA MAHESWAR JAYASINGH VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /112 /2022 ()
380	ABLAPL/0005786/2022	STATE OF ODISHA JOGENDRA NAYAK VS	MANORANJAN PADHI VS	// PURI SADAR /145 /2022 ()
381	ABLAPL/0005787/2022	STATE OF ODISHA SUKANTI BEHERA VS	LAXMINARAYAN RAYATSINGH VS	// BALIPATNA /229 /2021 ()
382	ABLAPL/0005788/2022	STATE OF ODISHA RABINDRA SAHU VS	ABHISEK KEJRIWAL VS	// KOTPAD /99 /2022 ()
383	ABLAPL/0005789/2022	STATE OF ODISHA NANDULAL @ DIBYARANJAN JENA VS	HEMANTA KUMAR MOHANTA VS	// BHADRAK RURAL /235 /2022 ()
384	ABLAPL/0005790/2022	STATE OF ODISHA KHAGEASWAR BEHERA VS	HEMANTA KUMAR MOHANTA VS	// / /0 ()
385	ABLAPL/0005791/2022	STATE OF ODISHA LAXMIDHAR NATH VS	HEMANTA KUMAR MOHANTA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WPC(OAC)/0000213/2004	YUDHISTHIR PATTANAYAK VS SECRETARY, ORISSA STAFF SELECTION COMMISSION	SURENDRA NATH SUBUDHI, G.N.MISHRA VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :17/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2022 RVWPET(RPC)/50/2019	STATE OF ODISHA-MP	
2	8/2022 RVWPET(RPC)/50/2019	STATE OF ODISHA-MP	
3	8/2022 RVWPET(RPC)/50/2019	STATE OF ODISHA-MP	
4	12/2022 CONTC(CP)/113/2010	SANTOSH KUMAR RATH-MP	
5	14/2022 CRP/12/2022	GOPAL CHANDRA BISWAL @ DHUKUNA-MP	PRADIPTA KISHORE BHUYAN
6	40/2022 ARBA/24/2022	ODYSSA HOME AND COMMERCIAL PVT.LTD-MP	TANMAY MISHRA
7	46/2022 CONTC(CPC)/357/2015	JADUNATH GIRI-MP	M/S BIJAYA KUMAR BEHERA 1
8	47/2022 CONTC(CPC)/309/2016	NIMAIN CHARAN JENA-MP	GYANENDRA CHANDRA SWAIN
9	81/2022 SA/156/1986	BATAKRUSHNA-MP	M/S.S.P.MISRA
10	82/2022 SA/156/1986	BATAKRUSHNA-MP	M/S.S.P.MISRA
11	83/2022 SA/156/1986	BATAKRUSHNA-MP	M/S.S.P.MISRA
12	84/2022 SA/156/1986	BATAKRUSHNA-MP	M/S.S.P.MISRA
13	84/2022 SA/156/1986	BATAKRUSHNA-MP	M/S.S.P.MISRA
14	115/2022 MATA/98/2022	PRIYANKA BEHERA @ PRITI-MP	AJAYA KUMAR PRADHAN
15	116/2022 MATA/98/2022	PRIYANKA BEHERA @ PRITI-MP	AJAYA KUMAR PRADHAN
16	117/2022 MATA/99/2022	SANCHITA BHATTACHARJEE-MP	ANKITA MUKHERJI
17	118/2022 MATA/99/2022	SANCHITA BHATTACHARJEE-MP	ANKITA MUKHERJI
18	119/2022 MATA/100/2022	PRIYANKA SENAPATI-MP	ANANTA NARAYAN PATTANAYAK
19	147/2022 CRLMP/946/2022	RAKESH MISHRA-MP	SIDHESWAR MOHANTY
20	147/2022 RPFAM/101/2022	CHITTARANJAN MISHRA-MP	U.C.PANDA
21	148/2022 RPFAM/101/2022	CHITTARANJAN MISHRA-MP	U.C.PANDA
22	148/2022 CRLMP/1113/2021	PRASANTA KUMAR SAHANI-MP	BIBHU PRASAD MOHANTY
23	149/2022 CRLMP/826/2022	DURGASI LALITHA KUMARI @ D.LALITHA KUMARI-MP	PRASANNA KUMAR MISHRA
24	150/2022 CRLMP/657/2022	PRADEEP SINGH-MP	ANKITA MUKHERJI
25	151/2022 CRLMP/960/2022	BISWAKETU PRADHAN-MP	BIDESHI KUMAR GHADEI
26	152/2022	BISWAKETU PRADHAN-MP	BIDESHI KUMAR GHADEI

27	CRLMP/960/2022 192/2022 TRP(C)/175/2022	SOUMYA RANI MAHAPATRA-MP	PULAKESH MOHANTY
28	193/2022 TRP(C)/176/2022	SARMISTHA BEHERA-MP	SIDDHARTHA SAMAL
29	194/2022 TRP(C)/177/2022	ANNAPURNA MOHARANA-MP	DIPTI RANJAN BHOKTA
30	195/2022 TRP(C)/112/2022	JAYANTI NAIK-MP	KEDAR SANKAR SAHU
31	198/2022 FAO/214/2010	N.I.A.CO.LTD-MP	
32	199/2022 FAO/163/2022	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD.-MP	ABHIRAM SAMPIA
33	211/2022 WPC(OA)/117/2018	KARUNA MAHANANDA-MP	
34	212/2022 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	M/S.SURYA NARAYAN PATNAIK
35	279/2022 CRLREV/208/2022	NETRANANDA NAYAK-MP	PRAVAT KUMAR MOHANTY
36	511/2022 CMP/1442/2018	SIBA CHARAN NAYAK-MP	M/S.SAMIR KUMAR MISHRA
37	512/2022 CMP/452/2022	BIKAL BARIK-MP	ASHOK KUMAR DASH
38	513/2022 CMP/369/2022	SISIR PRADHAN @ SISIR KUMAR PRADHAN-MP	
39	514/2022 CMP/455/2022	PANKAJ KUMAR MEDIRATTA-MP	SOUMYA MISHRA
40	535/2022 MACA/164/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION LTD.-MP	PRASANTA KUMAR MAHALI
41	536/2022 MACA/164/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION LTD.-MP	PRASANTA KUMAR MAHALI
42	537/2022 MACA/224/2022	M/S NATIONAL INSURANCE CO. LTD-MP	BIBHUTI BHUSAN MISHRA
43	538/2022 MACA/224/2022	M/S NATIONAL INSURANCE CO. LTD-MP	BIBHUTI BHUSAN MISHRA
44	539/2022 MACA/82/2022	M/S.THE ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
45	542/2022 WPC(OAC)/889/2015	PURNA CHANDRA BARIK-MP	M/S SHASHI BHUSAN JENA
46	543/2022 WPC(OAC)/1026/2015	SURENDRANATH RATH-MP	ADITYA NARAYAN DAS
47	544/2022 WPC(OAC)/994/2015	PRASANNA KUMAR SAHU-MP	BIRAJA PRASANNA SATAPATHY
48	545/2022 WPC(OAC)/1046/2015	RAGHUNATH BEHERA-MP	MANOJ KUMAR KHUNTIA
49	546/2022 WPC(OAC)/1046/2015	RAGHUNATH BEHERA-MP	MANOJ KUMAR KHUNTIA
50	546/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY, SUMITRA MOHANTY
51	547/2022 WPC(OAC)/1511/2019	GANJENDRA BHUYAN-MP	M/S PRASANTA KUMAR PANDA
52	547/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY, SUMITRA MOHANTY
53	548/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
54	549/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
55	550/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
56	551/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
57	552/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY, SUMITRA MOHANTY

58	553/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
59	554/2022 RSA/437/2005	GOPINATH SAHU-MP	M/S.RAMAKANTA MOHANTY
60	555/2022 RSA/137/2018	SANTIMANI MISHRA-MP	M/S.G.N.MISHRA
61	556/2022 RSA/162/2012	BANSIDHAR MOHANTY-MP	M/S.SHASHANKA S.PATRA
62	557/2022 RSA/371/2018	HARIPRIYA PATTNAIK-MP	M/S.SATYABADI MANTRY
63	581/2022 ABLAPL/9503/2020	BABULI JENA-MP	
64	582/2022 ABLAPL/10781/2020	D.DAMBURU-MP	
65	583/2022 ABLAPL/7926/2020	PRATAP CHANDRA GOUDA-MP	
66	584/2022 ABLAPL/10069/2020	SUDAN GIRI-MP	
67	585/2022 ABLAPL/10156/2020	RICHPAL SAGAR-MP	
68	586/2022 ABLAPL/6051/2020	CHATRUBHUJA PALEI-MP	
69	780/2022 CRLA/400/2022	BIMAL @ BRUNDABAN GAUDO-MP	ARIJEET MISHRA
70	781/2022 CRLA/400/2022	BIMAL @ BRUNDABAN GAUDO-MP	ARIJEET MISHRA
71	782/2022 CRLA/47/2020	DEBA MAJHI-MP	HIMANSHU BHUSAN DASH
72	783/2022 CRLA/401/2022	KATTA @ GURUCHARAN SABAR-MP	SURYAKANTA DWIBEDI
73	784/2022 CRLA/401/2022	KATTA @ GURUCHARAN SABAR-MP	SURYAKANTA DWIBEDI
74	785/2022 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S.B.SAHOO
75	786/2022 CRLA/778/2021	NIRANJAN PALTASINGH@NILU-MP	
76	787/2022 CRLA/682/2017	JAYA KRUSHNA NAYAK-MP	M/S.S.S.RAY
77	788/2022 CRLA/545/2021	HAGURA@PRAMOD BARIK-MP	RITA SINGH
78	789/2022 CRLA/545/2021	HAGURA@PRAMOD BARIK-MP	RITA SINGH
79	846/2022 BLAPL/864/2022	CHANDRASEN MEHER-MP	MANAS CHAND
80	847/2022 BLAPL/7413/2021	RAJKUMAR PANDIT-MP	SURYAKANTA DASMOHAPATRA
81	848/2022 BLAPL/8644/2021	MITHUN @ SATYANARAYAN SAHU-MP	BISWA RANJAN DAS,M/S JYOTIRMAYA SAHOO, S.K. I
82	849/2022 BLAPL/324/2022	BIKRAM NARENDRASINGH-MP	BISWAJIT NAYAK, JYOTIRMAYA SAHOO
83	850/2022 BLAPL/3742/2021	RAJU NAYAK-MP	M/S DEBASIS SAHOO, P.K.NANDA
84	851/2022 BLAPL/8129/2021	JINESH LIMA-MP	PRASANTA KUMAR NANDA
85	852/2022 BLAPL/253/2022	THAKUR NAHAK-MP	SARAT KUMAR JENA
86	853/2022 BLAPL/1509/2022	PIKUN DAS @ BHAIJAN-MP	
87	1097/2022 CRLMC/1351/2022	SUJIT SENAPATI-MP	SWADHA RATH
88	1098/2022 CRLMC/1352/2022	SUBHAKANTA NAYAK-MP	SOUMYA RANJAN DAS
89	1099/2022	ANIL KUMAR KEJRIWAL @ANIL KEJRIWAL-MP	BHABANI SHANKAR DASPARIDA

90	CRLMC/1353/2022 1100/2022	SADU MUDULI@PENDAM SADHU-MP	ASIT KUMAR JENA
91	CRLMC/1355/2022 1101/2022	SUBASH CHANDRA TRIPATHY-MP	GOUTAM KUMAR ACHARYA
92	CRLMC/2340/2021 1102/2022	DEEPAK KUMAR PRADHAN-MP	SEPHALEE DAS
93	CRLMC/1357/2022 1103/2022	SUNIL KUMAR SHAW-MP	M/S.MANORANJAN MISHRA
94	CRLMC/1437/2019 1104/2022	DEEPAK KUMAR PRADHAN-MP	SEPHALEE DAS
95	CRLMC/1358/2022 1105/2022	DEEPAK KUMAR PRADHAN-MP	SEPHALEE DAS
96	CRLMC/1359/2022 1106/2022	SOBHAGINI@SUVAGINI MISHRA-MP	BRUNDABAN ROUT
97	CRLMC/1361/2022 1107/2022	BENUDHAR PRADHAN-MP	
98	CRLMC/3217/2018 1108/2022	ISHAK NAYAK-MP	JIBANANANDA MOHANTY
99	CRLMC/1362/2022 1786/2022	GOVT.COLLEGE OF ENGINEERING, KEONJHER-MP	AMITABH MISHRA
100	WA/702/2022 1787/2022	GOVT.COLLEGE OF ENGINEERING, KEONJHER-MP	AMITABH MISHRA
101	WA/702/2022 1788/2022	VILLAGERS OF PHULJHAR,JAMCBHUAN,KANDEICHHAPARA,SADHUKUMAR SAHOO, BIJAYA KUMAR BEHERA	
102	WA/586/2018 1789/2022	GOVT. COLLEGE OF ENGINEERING,KEONJHER-MP	AMITABH MISHRA
103	WA/703/2022 1790/2022	GOVT. COLLEGE OF ENGINEERING,KEONJHER-MP	AMITABH MISHRA
104	WA/703/2022 6674/2022	DIPAK SAHOO-MP	
105	WP(C)/7570/2022 6675/2022	KALYANI SAHOO-MP	
106	WP(C)/9637/2022 6676/2022	DR. RAMACHANDRA MAJHI-MP	SUJATA JENA
107	WP(C)/12697/2022 6677/2022	GHANASHYAM LENKA-MP	SARBESWAR PRUSTY
108	WP(C)/12698/2022 6678/2022	BIJAYA KUMAR PARIDA-MP	
109	WP(C)/11368/2022 6679/2022	SUBASH CH.MISHRA-MP	BISWABIHARI MOHANTY
110	WP(C)/12926/2014 6680/2022	SAHEB PANIGRAHI-MP	PRASANNA KUMAR MISHRA
111	WP(C)/12701/2022 6681/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.-MP	AMITAV BAGCHI
112	WP(C)/12705/2022 6682/2022	SUBASH CHANDRA NAYAK-MP	JANAKI KANTA MAHAPATRA
113	WP(C)/12708/2022 6683/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD.-MP	AMITAV BAGCHI
114	WP(C)/12707/2022 6684/2022	DOLAMANI PRADHAN-MP	SAROJ KUMAR PADHY
115	WP(C)/12710/2022 6685/2022	RAMESH CHANDRA SINGH-MP	S.RATH
116	WP(C)/12711/2022 6686/2022	M/S FLEXI INFRASTRUCTURE PROJECT LTD.,KEONJHAR-	SUSANTA KUMAR DASH
117	WP(C)/12363/2022 6687/2022	M/S BHAGABATI RICE INDUSTRIES PVT. LTD., CUTTACK-	HARIHAR PANIGRAHI
118	WP(C)/12713/2022 6688/2022	AJAY KUMAR SETHI-MP	ANJAN KUMAR BISWAL
119	WP(C)/12714/2022 6689/2022	BIBHUTIBHUSAN SATPATHY-MP	BIGYAN KUMAR SHARMA
120	WP(C)/28761/2021 6690/2022	M/S SHERAWALI RICE MILLS (P) LTD.-MP	ANJAN KUMAR BISWAL
	WP(C)/12715/2022		

121	6691/2022 WP(C)/12719/2022	GOPAL AGRAWAL-MP	SASWAT KUMAR ACHARYA
122	6692/2022 WP(C)/12722/2022	CHANDRA MOHAN KANODIA-MP	SASWAT KUMAR ACHARYA
123	6693/2022 WP(C)/12726/2022	GIRDHAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
124	6694/2022 WP(C)/12732/2022	BISWANATH MIRGA-MP	AMIT PRASAD BOSE
125	6695/2022 WP(C)/12733/2022	MINATI SARANGI-MP	AMITABH MISHRA
126	6697/2022 WP(C)/12742/2022	MUKTAR KHAN-MP	DEEPAK KUMAR MOHAPATRA
127	6698/2022 WP(C)/5211/2015	BALA BHOI-MP	M/S.MANOJ KU.PATI
128	6699/2022 WP(C)/12745/2022	M.RABANAMMA-MP	TUKUNA KUMAR MISHRA
129	6700/2022 WP(C)/9502/2022	RAJESH KUMAR AGARWAL-MP	TANMAY MISHRA
130	6701/2022 WP(C)/12752/2022	SILAMANI NAYAK-MP	PRASANTA KUMAR SATAPATHY
131	6702/2022 WP(C)/9750/2022	DEEPAK DAS-MP	
132	6703/2022 WP(C)/10845/2022	KANAKALATA MAHANAND-MP	P.K.MOHANTY
133	6704/2022 WP(C)/3657/2019	RANJAN KUMAR SAHU-MP	M/S.SUKANTA KUMAR DALAI
134	6705/2022 WP(C)/12762/2022	DHIRENDRA KUMAR PRADHAN-MP	DAYANANDA MOHAPATRA
135	6706/2022 WP(C)/12766/2022	DR. SONY MOHANTY-MP	SUKANTA KUMAR DALAI
136	6707/2022 WP(C)/12767/2022	BIKASH RAMAN PRATAPRAY-MP	DAYANANDA MOHAPATRA
137	6708/2022 WP(C)/12768/2022	SUDARSHAN BEHERA-MP	SAMIR KUMAR MISHRA
138	6709/2022 WP(C)/12772/2022	M/S KBM CONSTRUCTION-MP	SUKANTA KUMAR DALAI
139	6710/2022 WP(C)/12189/2022	BIRAT CHANDRA DAGARA-MP	SATYAKAM SWAIN
140	6711/2022 WP(C)/12787/2022	NIRANJAN PATRA-MP	BHAWANI SANKAR PANIGRAHI
141	6712/2022 WP(C)/12793/2022	PRAFULLA SUBUDHI-MP	PRONOY MOHANTY
142	6713/2022 WP(C)/12794/2022	M/S NARENDRA MOTORS-MP	PIYUSH PANDA
143	6714/2022 WP(C)/12795/2022	ARUPANANDA SETHY-MP	SUKANTA KUMAR NAYAK
144	6715/2022 WP(C)/12797/2022	M/S DAMAYANTI MOTORS-MP	PIYUSH PANDA
145	6716/2022 WP(C)/11633/2022	SUDARSAN PANDA-MP	RAJIV KUMAR MAHANTA
146	6717/2022 WP(C)/12800/2022	KHIRABDHI BHOI-MP	RAGHUNATH DAS MOHAPATRA
147	6718/2022 WP(C)/34321/2021	SUKUMAR JENA-MP	PRAFULLA CHANDRA ACHARYA
148	6719/2022 WP(C)/36787/2021	SANTOSH KUMAR SETHY-MP	PRAFULLA CHANDRA ACHARYA
149	6720/2022 WP(C)/12829/2022	BINODINI HOTA-MP	SANJAY KUMAR SAMANTARAY
150	6721/2022 WP(C)/38111/2021	JOGESWAR DEO-MP	
151	6722/2022 WP(C)/33794/2021	PANCHANAN NAIK-MP	PRAFULLA CHANDRA ACHARYA
152	6723/2022	KHIROD CHANDRA DAS-MP	P.C.ACHARYA

153	WP(C)/9797/2021 6724/2022	PHULAMATI SAHU-MP	SANJUKTA BALA DAS
154	WP(C)/12832/2022 6725/2022	BICHITRA NANDA MOHANTY-MP	LALIT KUMAR MAHARANA
155	WP(C)/12833/2022 6726/2022	ANIRUDHA PANDA-MP	PRAFULLA CHANDRA ACHARYA
156	WP(C)/32137/2021 6727/2022	M/S AGASTI ELECRIC WORLD-MP	LALIT KUMAR MAHARANA
157	WP(C)/12835/2022 6728/2022	M/S AGASTI MOTORS-MP	LALIT KUMAR MAHARANA
158	WP(C)/12838/2022 6729/2022	SABITRI BHUYAN-MP	UMESH CHANDRA MOHANTY
159	WP(C)/33984/2021 6730/2022	SONADEVI SAHU@SONA DEVI-MP	UMESH CHANDRA MOHANTY
160	WP(C)/33985/2021 6731/2022	PARMANANDA DAS-MP	BIBEKANANDA BHUYAN
161	WP(C)/12844/2022 6732/2022	ANJU SAHOO-MP	UMESH CHANDRA MOHANTY
162	WP(C)/33986/2021 6733/2022	SANTOSH KUMAR SAHU-MP	UMESH CHANDRA MOHANTY
163	WP(C)/33988/2021 6734/2022	NIRANJAN NAYAK-MP	UMESH CHANDRA MOHANTY
164	WP(C)/33990/2021 6735/2022	DEBASMITA MOHANTA-MP	ASHUTOSH MOHANTA
165	WP(C)/12851/2022 6736/2022	GUDIYA GUPTA-MP	BRAJA MOHAN SARANGI
166	WP(C)/12854/2022 6737/2022	GUDIYA GUPTA-MP	BRAJA MOHAN SARANGI
167	WP(C)/12855/2022 6738/2022	SURENDRA KUMAR SAHOO-MP	BUDHADEV ROUSTRAY
168	WP(C)/29012/2021 6739/2022	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY
169	WP(C)/12859/2022 6740/2022	JHARAN DAS-MP	M/S.NIRANJAN LENKA
170	WP(C)/16323/2019 6741/2022	ASHUTOSH PATRA-MP	SAMIR KUMAR MISHRA
171	WP(C)/12860/2022 6742/2022	MUKTIKANTA KHILAR-MP	SOUMENDRA PATTANAIAK
172	WP(C)/32279/2021 6743/2022	RAJAT KUMAR ROUSTRAY-MP	MANOJ KUMAR PATI
173	WP(C)/12861/2022 6744/2022	ASHUTOSH PATRA-MP	SAMIR KUMAR MISHRA
174	WP(C)/12862/2022 6745/2022	ARADHANA MAHAPATRA-MP	BIBEKANANDA BHUYAN
175	WP(C)/10909/2021 6746/2022	SASHANKA SEKHAR GHOSH-MP	NIRANJAN LENKA
176	WP(C)/12867/2022 6747/2022	MAKBUL SAHA-MP	M/S.MIRRA GHOSE
177	WP(C)/13712/2014 6748/2022	CHAKRADHAR SAHU-MP	NIRANJAN LENKA
178	WP(C)/12866/2022 6749/2022	BINOD BIHARI DAS-MP	NIRANJAN LENKA
179	WP(C)/12868/2022 6750/2022	BIJAY KUMAR PAHADI-MP	NIRANJAN LENKA
180	WP(C)/12870/2022 6751/2022	KAPIL SINGHAL-MP	TANMAY MISHRA
181	WP(C)/12872/2022 6752/2022	JAHIR HUSSAIN KHAN-MP	M/S.S.K.NAYAK
182	WP(C)/1945/2017 6753/2022	M/S. ASHIRBAD COMPUTER AND SERVICE, BBSR-MP	ADWITIYA SATPATHY
183	WP(C)/12878/2022 6754/2022	BIPIN BIHARI PRADHAN-MP	SEVATI SOREN
	WP(C)/13403/2015		

184	6755/2022 WP(C)/6715/2022	M/S SWASTIK STEVEDORES PVT. LTD.-MP	BANSHIDHAR BAUG
185	6756/2022 WP(C)/12877/2022	GOPAL SAHU-MP	RADHARAMAN DAS NAYAK
186	6757/2022 WP(C)/12879/2022	SARATHI PRASAD MUNI-MP	JAGAMOHAN PATTANAIAK
187	6758/2022 WP(C)/6758/2022	M/S JINDAL STAINLESS LTD.-MP	ADITYA N.DAS
188	6759/2022 WP(C)/11759/2022	RUSHI KUMAR SATPATHY-MP	MANASI MOHAPATRA
189	6760/2022 WP(C)/12884/2022	EXECUTIVE ENGINEER (ELECTRICAL), BRAJARAJNAGAR	PRASANTA KUMAR TRIPATHY
190	6761/2022 WP(C)/9984/2022	BILASH PRADHAN @ BILASH CHANDRA PADHAN-MP	PRASANNA KUMAR SAHOO
191	6762/2022 WP(C)/9994/2022	JAIRAM SAMAL-MP	
192	6763/2022 WP(C)/5955/2022	GOPINATH PARIDA-MP	DEBENDRA MOHANTA
193	6764/2022 WP(C)/12886/2022	BHARAT BHUSHAN DEY-MP	SASWAT KUMAR ACHARYA
194	6765/2022 WP(C)/12888/2022	RITIKA AGRAWALLA-MP	ASIT KUMAR CHOUDHURY
195	6766/2022 WP(C)/6861/2007	PREMA M. MOHANTY-MP	
196	6767/2022 WP(C)/12889/2022	REFULGENT ISPAT PVT.LTD.-MP	SASWAT KUMAR ACHARYA
197	6768/2022 WP(C)/6843/2021	NIMAIN CHARAN JENA-MP	GYANENDRA CHANDRA SWAIN
198	6769/2022 WP(C)/10185/2021	BALAY KUMAR JENA-MP	RANJIT SAMAL
199	6770/2022 WP(C)/10177/2021	MANAS RANJAN DEHURI-MP	RANJIT SAMAL
200	6771/2022 WP(C)/12892/2022	MAA GIRIJA ISPAT PVT.LTD.-MP	SASWAT KUMAR ACHARYA
201	6772/2022 WP(C)/12891/2022	SURENDRA KUMAR SAMAL-MP	PURNA CHANDRA MOHARANA
202	6773/2022 WP(C)/12893/2022	MAA GIRIJA ISPAT PVT.LTD.-MP	SASWAT KUMAR ACHARYA
203	6774/2022 WP(C)/12895/2022	NITYANANDA BHADRA-MP	DEEPAK KUMAR MOHAPATRA
204	6775/2022 WP(C)/12897/2022	INDIAN METALS AND FERRO ALLOYS LTD.,BBSR-MP	SATYA SMRUTI MOHANTY
205	6776/2022 WP(C)/12898/2022	INDIAN METALS AND FERRO ALLOYS LTD.,BBSR-MP	SATYA SMRUTI MOHANTY
206	6777/2022 WP(C)/12899/2022	INDIAN METALS AND FERRO ALLOYS LTD.-MP	SATYA SMRUTI MOHANTY
207	6778/2022 WP(C)/12900/2022	INDIAN METALS AND FERRO ALLOYS LTD.-MP	SATYA SMRUTI MOHANTY